

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 873**  
TO BE ANSWERED ON 09.02.2022

**COMPLAINTS RECEIVED IN NCPCR**

873 SHRI S. SELVAGANABATHY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) The number of complaints received from all States /UT for the last five years in National Commission for Protection of Child Rights (NCPCR);
- (b) The number of complaints, action taken and penalized in Puducherry; and
- (c) What remedial action does Government of Puducherry take to curtail the complaints under POCSO Act?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) National Commission for Protection of Child Rights (NCPCR), has received 50857 complaints during the last five years period from 2016-17 to 2020-21. The State/UT-wise number of complaints received in NCPCR is at **Annexure-I**.

During the last five years 80 complaints were received from the UT of Puducherry; action was taken on case to case basis and necessary directions were issued to the concerned agencies / authorities for taking further necessary action.

(c) As informed by the Government of Puducherry following actions have been taken:-

i.) Guidelines for the use of Professionals and Experts under section 39 of the Protection of Children from Sexual Offences (POCSO) Act 2012 has been notified and published in the Gazette of Puducherry vide G.O.Ms. No.4/2015-WCD (SW-IV dated 30.04.2015).

ii.) As per section 28 of the Protection of Children from Sexual Offences (POCSO) Act 2012, Special Courts were already notified for Puducherry and Karaikal Districts for the purpose of providing speedy trial of offences under POCSO Act, 2012 vide G.O.Ms.No.12/2014-LD, dated 14.05.2014 of the Law Department Government of Puducherry.

iii.) As per section 32 of the Protection of Children from Sexual Offences (POCSO) Act 2012, Special Public Prosecutors for the Special Courts for Puducherry and

Karaikal Districts have been notified vide G.O.Ms.No. 17/2017-LD, dated 04.04.2017 of the Law Department Government of Puducherry.

iv.) Forensic Science Laboratory at Kirumampakkam, Puducherry has been notified for the purpose of Protection of Children from Sexual Offences (POCSO) Act 2019 vide G.O. Ms.No.2, dated 03.01.2020.

v.) As for as creation of awareness on prevention of Child abuse and prosecution of crimes against children, this Department has organized a Sensitization Programme on POCSO Act 2012 on 18th-19th of November 2015 to the Government Officials and the stake holders like police, Lawyers, Doctors and N.G.O in collaboration with the National Institute of Public Cooperation and Child Development, (NIPCCD) Bangalore.

vi.) One day Sensitization programme to the School Teachers was conducted in Puducherry District about the Provisions of the Protection of Children from Sexual Offences (POCSO) Act 2012.

vii.) One day Sensitization programme to the Middle Level Government officials was conducted on 29.01.2019 about the provisions of the Protection of Children from Sexual Offences (POCSO) Act 2012.

viii.) Organized Capacity Building Programme for the Staff of Government Run Homes, District Child Protection Unit on Juvenile Justice Act 2015 & Puducherry Juvenile Justice Rules 2017 and POCSO Act, 2012.

ix.) Orientation Training Programme for Stakeholders Puducherry on Juvenile Justice (Care and Protection of Children) Act 2015 and Puducherry Juvenile Justice (Care and Protection of Children ) Rules, 2017 & POCSO Act,2012 on 25-04-2018.

x.) Conducted a Review meeting on JJ Act and POCSO Act 2012.

xi.) Conducted 137 programmes from 2016-2020 on awareness regarding implementation of JJ Act, 2015 & POCSO Act, 2012 to the Anganwadi workers and local mothers and children conducted by Union Territory of Puducherry Child Protection Society.

xii.) Conducted 27 awareness programme at school level regarding JJ Act and POCSO Act.

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**Annexure-I**

**STATEMENT REFERRED TO IN PART (A) TO (B) OF REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 873 REGARDING COMPLAINTS RECEIVED IN NCPCR BY SHRI S. SELVAGANABATHY TO BE ANSWERED ON 09.02.2022 INDICATING STATE/UT-WISE NUMBER OF COMPLAINTS RECEIVED IN NCPCR DURING THE LAST FIVE YEARS, I.E., 2016-17 TO 2020-21.**

| S.No.        | States/UTs                           | 2016-2017   | 2017-2018   | 2018-2019   | 2019-2020    | 2020-2021   | Total        |
|--------------|--------------------------------------|-------------|-------------|-------------|--------------|-------------|--------------|
| 1            | Andaman & Nicobar Islands            | 1           | 4           | 5           | 17           | 0           | <b>27</b>    |
| 2            | Andhra Pradesh                       | 25          | 40          | 51          | 1325         | 41          | <b>1482</b>  |
| 3            | Arunachal Pradesh                    | 0           | 5           | 4           | 115          | 3           | <b>127</b>   |
| 4            | Assam                                | 18          | 33          | 28          | 136          | 29          | <b>244</b>   |
| 5            | Bihar                                | 64          | 73          | 200         | 561          | 1134        | <b>2032</b>  |
| 6            | Chandigarh                           | 9           | 12          | 8           | 22           | 2           | <b>53</b>    |
| 7            | Chhattisgarh                         | 53          | 47          | 72          | 4464         | 49          | <b>4685</b>  |
| 8            | Dadra & Nagar Haveli and Daman & Diu | 1           | 1           | 0           | 0            | 0           | <b>2</b>     |
| 9            | Delhi                                | 291         | 266         | 378         | 453          | 342         | <b>1730</b>  |
| 10           | Goa                                  | 6           | 1           | 2           | 83           | 2           | <b>94</b>    |
| 11           | Gujarat                              | 31          | 35          | 77          | 1478         | 42          | <b>1663</b>  |
| 12           | Haryana                              | 143         | 152         | 192         | 594          | 168         | <b>1249</b>  |
| 13           | Himachal Pradesh                     | 7           | 13          | 14          | 88           | 13          | <b>135</b>   |
| 14           | Jammu & Kashmir                      | 0           | 0           | 0           | 8            | 20          | <b>28</b>    |
| 15           | Jharkhand                            | 55          | 55          | 134         | 2761         | 200         | <b>3205</b>  |
| 16           | Karnataka                            | 36          | 77          | 85          | 1844         | 93          | <b>2135</b>  |
| 17           | Kerala                               | 51          | 52          | 47          | 890          | 58          | <b>1098</b>  |
| 18           | Ladakh                               | 0           | 0           | 0           | 0            | 0           | <b>0</b>     |
| 19           | Lakshadweep                          | 1           | 2           | 0           | 0            | 0           | <b>3</b>     |
| 20           | Madhya Pradesh                       | 140         | 202         | 218         | 8562         | 450         | <b>9572</b>  |
| 21           | Maharashtra                          | 105         | 129         | 157         | 1267         | 137         | <b>1795</b>  |
| 22           | Manipur                              | 7           | 4           | 8           | 352          | 1           | <b>372</b>   |
| 23           | Meghalaya                            | 6           | 5           | 2           | 274          | 3           | <b>290</b>   |
| 24           | Mizoram                              | 2           | 0           | 2           | 197          | 0           | <b>201</b>   |
| 25           | Nagaland                             | 0           | 0           | 2           | 319          | 7           | <b>328</b>   |
| 26           | Orissa                               | 61          | 75          | 125         | 3899         | 116         | <b>4276</b>  |
| 27           | Puducherry                           | 7           | 0           | 3           | 66           | 4           | <b>80</b>    |
| 28           | Punjab                               | 43          | 70          | 75          | 408          | 55          | <b>651</b>   |
| 29           | Rajasthan                            | 104         | 112         | 142         | 429          | 179         | <b>966</b>   |
| 30           | Sikkim                               | 0           | 3           | 1           | 123          | 1           | <b>128</b>   |
| 31           | Tamil Nadu                           | 83          | 96          | 118         | 1735         | 149         | <b>2181</b>  |
| 32           | Telengana                            | 47          | 36          | 70          | 1984         | 83          | <b>2220</b>  |
| 33           | Tripura                              | 1           | 7           | 5           | 737          | 10          | <b>760</b>   |
| 34           | Uttar Pradesh                        | 537         | 523         | 885         | 1770         | 1625        | <b>5340</b>  |
| 35           | Uttarakhand                          | 26          | 31          | 46          | 603          | 28          | <b>734</b>   |
| 36           | West Bengal                          | 68          | 94          | 132         | 374          | 95          | <b>763</b>   |
| 37           | Others                               | 19          | 83          | 56          | 35           | 15          | <b>208</b>   |
| <b>Total</b> |                                      | <b>2048</b> | <b>2338</b> | <b>3344</b> | <b>37973</b> | <b>5154</b> | <b>50857</b> |